

## THE HIGH COURT OF KERALA

GI(1)- 2772/2019

Ernakulam  
27.02.2019

### NOTICE


The following Civil Court Deposits remain unclaimed till date. It is informed that **the claimants who are entitled for payments from the deposits mentioned below on the basis of the orders of the Honourable Court are requested to claim the same before 15<sup>th</sup> March 2019,** failing which the amounts will be credited to Government account, as per rules.

Sl. No	Case No.	Deposit date and no	Amount in Rs.	Person who deposited the amount	Counsel for the opposite side
1	Mat Appeal 376/2007	25/08/07 339	1000	Adv. Geo Paul	Adv. P. Sanjay Adv. Parvathi Menon A
2	Mat Appeal 48/2008	16/02/08 676	50000	Adv. Aysha Youseff	Adv. A.K. Haridas
3	Mat Appeal 607/07	18/09/10 702	6300	Adv. K. Shaj	Adv. B. Balraj Adv. Sajju S Adv. Puthoor B Lal Adv. K. V. Anil kumar
4	WP(C) 13921/2004	28/06/04 180	5700	Adv. Viju Abraham	---
5	WP(C) 6014/2005	09/06/05 140	6500	Adv. B. Mohanlal	Adv. S.K. Devi Adv. Santhosh P. Abraham
6	RP(FC) 249/2012	28/11/12 935	7500	Adv. K. C. Santhosh Kumar	Adv. M.M. Deepa
7	EP 01/2014	26/11/14 1036	19148	Adv. P. Haridas	Adv. T. Madhu, Adv. S.Sreekumar (Sr), Adv.K.Eldho, Adv.Augustine Joseph, Adv.Bindumol Joseph,

Sl. No	Case No.	Deposit date and no	Amount in Rs.	Person who deposited the amount	Counsel for the opposite side
					Adv.B Krishnamani, Adv.D.Kesavan Nair, Adv.Rahul Venugopal, Adv.N.V.Sandhya, Adv.S.Vinod Bhatt, Adv.R.D. Shenoy, Adv.Joseph Reny Jose, Adv.Legith T. Kottakkal, Adv.Krishnadas P Nair, Adv.Haridas P Nair, Adv.K.L.Sreekala, Adv.M.A. Vinod, Adv.M Rajesh Kumar, Adv.Gia Mathai Kandathil, Adv. Anil P.V.
8	EP 01/2014	10/12/14 1107	7144	Adv. P. Haridas	-do-
9	EP 02/2014	12/12/14 1122	365	Adv. C. Rajendran	Adv. T. Madhu, Adv.S.Sreekumar(Sr.), Adv John Pax Ignatius, Adv. Vibin V.S
10	EP 02/2011	12/01/15 1270	512	Adv. K. Ramakumar	Adv. P.K.Vijayamohan, Adv.Sojan Micheal, Adv.V.S.Boban, Adv.Gilbert George Correya, Adv.Nishil P.S., Adv.Bindu O.V., Adv.Vimal J
11	EP 02/2011	23/03/15 1704	1012	Adv. K. Ramakumar	-do-
12	EP 06/14	25/06/14 353	2000	Sri. Ajith Joy	Adv. T.Madhu, Adv.Suraj Krishna B.S., Adv. John Pax Ignatius, Adv.V.S. Vibin, Adv.S.Sreekumar(Sr)

Sl. No	Case No.	Deposit date and no	Amount in Rs.	Person who deposited the amount	Counsel for the opposite side
13	EP 01/14	25/06/14 354	2000	Adv. S. M. Prasanth	Adv. T. Madhu, Adv. S.Sreekumar (Sr), Adv.K.Eldho, Adv.Augustine Joseph, Adv.Bindumol Joseph, Adv.B Krishnamani, Adv.D.Kesavan Nair, Adv.Rahul Venugopal, Adv.N.V.Sandhya, Adv.S.Vinod Bhatt, Adv.R.D. Shenoy, Adv.Joseph Reny Jose, Adv.Legith T. Kottakkal, Adv.Krishnadas P Nair, Adv.Haridas P Nair, Adv.K.L.Sreekala, Adv.M.A. Vinod, Adv.M Rajesh Kumar, Adv.Gia Mathai Kandathil, Adv. Anil P.V.
14	EP 02/14	26/06/14 359	2000	Adv. C. Rajendran	Adv. T. Madhu, Adv.S.Sreekumar(Sr.), Adv John Pax Ignatius, Adv. Vibin V.S
15	EP 01/14	26/06/14 361	2000	Adv. S.M. Prasanth	Adv. T. Madhu, Adv. S.Sreekumar (Sr), Adv.K.Eldho, Adv.Augustine Joseph, Adv.Bindumol Joseph, Adv.B Krishnamani, Adv.D.Kesavan Nair, Adv.Rahul Venugopal, Adv.N.V.Sandhya, Adv.S.Vinod Bhatt, Adv.R.D. Shenoy, Adv.Joseph Reny Jose, Adv.Legith T. Kottakkal, Adv.Krishnadas P Nair, Adv.Haridas P Nair, Adv.K.L.Sreekala,

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					Adv.M.A. Vinod, Adv.M Rajesh Kumar, Adv.Gia Mathai Kandathil, Adv. Anil P.V.
16	EP 07/14	27/06/14 366	2000	Adv. P.K. Ibrahim	Adv.T.Madhu, Adv.Suraj Krishna, Adv.S.Sreekumar(Sr)
17	EP 03/14	28/06/14 372	2000	Adv. T. Siddique	Adv.M Saseendran, Adv.Gilbert George Correya, Adv.V.Venugopal, Adv. Arunkumar A, Adv.Shibili. K. Naha, Adv.B.N. Shivasanker

  
**K. Haripal**  
**Registrar General**

**The Notice Board, High Court**  
**The IT Section, High Court (for publication in the**  
**High Court website)**